

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

ORIGINAL APPLICATION NO. 242 of 1970

DATE: 7/5/90

Finally 6 weeks time
granted for filing Counter, at
the request of Standing Counsel/
Respondents, thereafter post the
case for final hearing according
to its turn in usual course.

BNJ
BNJ
RC

D
D
JFM
R(5)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A. No. 242/90.

Date of Order: 19.3.90.

BETWEEN:- T. Gangadhara Rao.

....Applicant.

AND

1. The Sub-Divisional Officer, Phones,
Eluru-534001.

2. The Dy. General Manager, Telecom,
Eluru-534050.

3. The Director-General, Telecom,
(representing Union of India),
New Delhi-110001.

....Respondents.

FOR THE APPLICANT Mr. C. Suryanarayana, Advocate.

FOR THE RESPONDENTS: Mr. E. MADANMOHAN RAO, Addl. CGSC, CA

C O R A M: The HON'BLE MR. B. N. JAYASIMHA: VICE-CHAIRMAN
AND

THE HON'BLE MR. D. SURYARAO: MEMBER (JUDICIAL)

* * * * *

The Tribunal made the following Order:-

"Admit. Notice to respondents for filing counter within six weeks before the Registrar.

By way of Interim Orders we direct that if any casual labour who were appointed after 1-1-1986 are being ~~engaged~~ employed the applicant should be re-~~engaged~~ engaged in preference to them, pending disposal of the O.A. "

Sc/-X X X X X
(B. N. JAYASIMHA)
VICE-CHAIRMAN.

True Copy//

S. SURYARAO
DEPUTY REGISTRAR (J)

COURTOFFICE.

20/3/90

To

1. The Sub-Divisional Officer, Phones, Eluru 534001.
2. The Dy. General Manager, Telecom, Eluru 534050.
3. The Director-General, Telecom (Union of India), New Delhi-110001.
4. One copy to Mr. C. Suryanarayana, Advocate, 1-2-593/50, Srinilayam, Sri Sri Marg, Gagan Mahal, Hyderabad-500029.
5. One copy to Mr. E. Madan Mohan Rao, Addl. CGSC, CAT, Hyderabad.
6. One spare copy.

10/3/90
20/3/90

SP
20/3/90

Draft by: Checked by: Approved by
D.R. (S)

Typed by: 2/3

Compiled by:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH.

HON'BLE MR. B. N. JAYASIMHA: (V.C.)
A N D

HON'BLE MR. D. SURYA RAO: MEMBER (SUDL)
A N D

HON'BLE MR. J. NARASIMHA MURTHY: (M) (J)
A N D

HON'BLE MR. R. BALASUBRAMANIAN: (M) (A)

DATED: 19.3.90

ORDER/JUDGMENT:

M.A./R.A./C.A./No. _____ in
T.A. No. _____ (P.E.F.) No. _____
Date No. 242190

Admitted and Interim directions
issued.

Allowed.

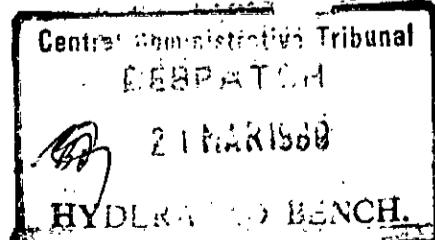
Dismissed.

Dismissed with direction.

M.A. Ordered.

No order as to costs.

Send to Xerox on:



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A. No. 249/90.

Date of Order: 19.3.90.

BETWEEN:-

T. Gangadhara Rao

AND

.... Applicant.

1. The Sub-Divisional Officer, Phones, Eluru-534001.
2. The Dy. General Manager, Telecom, Eluru-534050.
3. The Director-General, Telecom, (representing Union of India), New Delhi-110001.

.... Respondents.

FOR THE APPLICANTS Mr. C. Suryanarayana, Advocate.

FOR THE RESPONDENTS: Mr. E. MADANMOHAN RAO, Addl. CGSC, CA

C O R A M : The HON'BLE MR. B. N. JAYASIMHA: VICE-CHAIRMAN
AND
THE HON'BLE MR. D. SURYARAO: MEMBER (JUDICIAL)

* * * * *

The Tribunal made the following Order:-

" Admit. Notice to respondents for filing counter within six weeks before the Registrar.

By way of Interim Orders we direct that if any casual labour who were appointed after 1-1-1986 are being ~~engaged~~ ~~re-employed~~ the applicant should be ~~re-employed~~ in preference to them, pending disposal of the O.A. "

Sd/-X X X X X
(B. N. JAYASIMHA)
VICE-CHAIRMAN.

//True Copy//

Sd/-X X X X X
(D. SURYARAO)
MEMBER (JUDICIAL).

D. Suryarao
COURTOFFICER.
20/3/90.

To

1. The Sub-Divisional Officer, Phones, Eluru 534001.
2. The Dy. General Manager, Telecom, Eluru 534050.
3. The Director-General, Telecom (Union of India), New Delhi-110001.
4. One copy to Mr. C. Suryanarayana, Advocate, 1-2-593/50, Srinilayam, Sri Sri Marg, Gagan Mahal, Hyderabad-500029.
5. One copy to Mr. E. Madan Mohan Rao, Addl. CGSC, CAT, Hyderabad.
6. One spare copy.